

**CENTRAL ADMINISTRATIVE TRIBUNAL
KOLKATA BENCH, KOLKATA**

LIBRARY

O.A/350/1163/2018
M.A/350/552/2020

Date of Order: 10.02.2021

Coram: Hon'ble Ms. Bidisha Banerjee, Judicial Member
Hon'ble Dr. (Ms.) Nandita Chatterjee, Administrative Member

Amit Jyoti Mandal, son of Late Amalendu Mandal, aged about 50 years, Loco Pilot/Goods/NJP under Senior Section Engineer/loco/NJP (now undergoing punishment of Compulsory Retirement) residing at Hemanta Mukherjee Sarani, Deshbandhu Para, Post Office & Police Station Siliguri, District Darjeeling, Pin 734004.



--Applicant

Vs

1. Union of India, through the General Manager, NF. Railway, Maligaon Guwahati Assam Pin 780011.
2. The Divisional Railway Manager, North East Frontier Railway, Katihar Division, Katihar, Bihar, Pin 854105.
3. The Senior Divisional Mechanical Engineer/in-charge North East Frontier Railway, Katihar Division, Katihar, Bihar, Pin 854105.

--Respondents

For The Applicant(s): Mr. B. Chatterjee, counsel

For The Respondent(s): Mr. B. P. Manna, counsel

O R D E R (O R A L)

Per: Ms. Bidisha Banerjee, Member (J):

Heard ld. counsel for both sides. M.A for early hearing stands disposed of.

2. Both the ld. counsels agree that the matter can be disposed of with a direction upon the Appellate Authority to dispose of the pending appeal.

3. Accordingly, we dispose of the O.A by directing the Appellate Authority to dispose of the pending appeal in the light of the order passed in Birendra Kumar, in accordance with law within 8 weeks from the date of receipt of a copy of this order, with a reasoned and speaking order.

4. It is made clear that we have not gone into the merits of the case and all the points are kept open for the said authority to consider.

5. O. A stands disposed of. No costs.



(Nandita Chatterjee)
Member (A)

(Bidisha Banerjee)
Member (J)

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